

(2024) 02 TP CK 0030

Tripura High Court- Agartala

Case No: Contempt Case (C) No. 106 Of 2023

Snehashish Roy

APPELLANT

Vs

Saradindu Choudhury And Ors.

RESPONDENT

Date of Decision: Feb. 9, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: Somik Deb, P. Chakraborty

Final Decision: Disposed Of

Judgement

Arindam Lodh, J

Heard Mr. Somik Deb, learned senior counsel assisted by Mr. P. Chakraborty, learned counsel appearing for the petitioner.

It is informed by Mr. Deb, learned senior counsel that the judgment passed by this Court has been stayed by a Division Bench of this Court. As such, this Contempt petition at this stage may be closed.

In view of this submission, the instant contempt petition stands closed.